

(c) The target is expected to be reached by the end of 1963-64.

(d) (i) Non-availability of suitable non-coal bearing land;

(ii) exorbitant price demanded by owners of land;

(iii) delay in acquisition of land;

(iv) problem of leasing out of land by the colliery owners for the prescribed period of forty years to the Coal Mines Labour Housing Board;

(v) lack of response from some colliery owners.

Indians in Buganda

*1295. **Shri Raghunath Singh:** Will the **Prime Minister** be pleased to state whether it is a fact that Africans of Buganda are boycotting the Asiatics, people of Indian origin and Indians socially and economically and have threatened the extermination of boycotted communities?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): The Africans of Buganda have boycotted traders of Indian origin doing business in Buganda, who are commonly known as Asians. Since the beginning of February 1960, there have been eight cases of arson, or attempted arson, specifically directed against them.

Indians in South Africa

*1296. **Shri Ram Krishan Gupta:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that about one thousand Indians of Pietersburg (Transvaal) most of whom are descended from settlers who settled in 1884 have been ordered to leave their homes; and

(b) if so, the nature of the action taken or proposed to be taken by Government in this regard?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) Yes. As a result of the declara-

tion of the Indian location in Pietersburg as a Group area for the whites by a notification in the Union Government's Gazette, dated the 4th March 1960, about 850 persons of Indian origin will have to move to Barrend Veld, the location earmarked for them, within the next five years.

(b) There is no scope for the Government of India to take any action as the persons affected, although of Indian origin, are South African citizens. However, the Government of India's views in the matter have repeatedly been expressed in the United Nations.

Middle Income Group Housing Scheme in Rajasthan

-1717. **Shri Onkar Lal:** Will the **Minister of Works, Housing and Supply** be pleased to state the total amount of money allotted under Middle Income Group Housing Scheme to Rajasthan for the year 1959-60 and the amount disbursed?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Ohanda): A total sum of Rs. 27.25 lakhs was allocated, to the Government of Rajasthan for the year 1959-60 under the Middle Income Group Housing Scheme and the Life Insurance Corporation asked to release that amount.

Price of Machine Tools

1718. **Shri V. P. Nayar:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) how do the prices of machine tools built in the Hindustan Machine Tools Ltd. compare with the prices of their counterparts made by other manufacturers in the country; and

(b) if the prices of products of H.M.T. are higher, the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) No indigenous